

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A./100/4687/2018
M.A./100/2068/2019

New Delhi, this the 5th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

R.K. Purohit, Age 56 years
S/o Late Shri M.C. Purohit,
H.No.17D, Block 25,
Lodhi Colony, New Delhi
Working as Executive Engineer (Civil)
O/o ADG (Border),
Nirman Bhawan, New DelhiApplicant

(Through Shri C.Mohan Rao with Shri Lokesh Kumar Sharma, Advocates)

Versus

1. Union of India through
The Secretary,
Ministry of Housing and Urban Affairs,
Nirman Bhawan, Maulana Azad Road,
New Delhi-110011
2. The Director General,
Central Public Works Department (CPWD),
Nirman Bhawan, Maulana Azad Road,
New Delhi-110011
3. Shri Sandeep Gaur,
Working as Executive Engineer (Civil)
O/o Engineer-in-Chief, PWD (GNCTD)
MSO Building, New Delhi
4. Shri Sheel Rajnish
Working as Executive Engineer (Civil)
O/o Engineer-in-Chief, PWD (GNCTD)
MSO Building, New Delhi
5. Shri Anil Kumar Gupta,
Working as Executive Engineer (Civil)
O/o DDG (W), CPWD,

Nirman Bhawan, New Delhi

6. Shri Chander Pal,
Working as Executive Engineer (Civil)
PD-II, NDPZ, CPWD,
3, B.D. Marg, New Delhi Respondents

(Through Shri Rajeev Kumar, Advocate)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman

Learned counsel for the applicant and the learned counsel for the respondents admit that the facts and issue involved in this OA are similar to those in OA 1899/2019. The said OA was disposed of with certain directions. Following the same, this OA is disposed of directing that the respondents shall take immediate and expeditious steps for promotion of AEs (Degree) and AEs (Diploma) to the post of EE against the vacancies of respective years for that category and conclude the same within a period of two months from the receipt of a certified copy of this order. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/dkm/